

(J.H.C. Sch. 1-7)

From:

Ram Sharma,

Registrar (Administration) I/c.,

High Court of Jharkhand,

Ranchi.

☎ : Office – 0651-2481449

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File No. XXII(6)/1/2018-19/Apptt.

Letter No. _____/Apptt.

Dated: _____

To,

All the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi.

Sub.:- **Nomination for attending the “Regional Conference on Court and Case Management: Guidelines Tools and Techniques” to be held on 19.01.2020 at Judicial Academy Jharkhand, Ranchi.**

Sir/Madam,

With reference to the subject noted above, I am directed to inform that the Hon’ble Court has been pleased to nominate you for attending **“Regional Conference on Court and Case Management: Guidelines Tools and Techniques”** to be held on **19.01.2020** at **Judicial Academy Jharkhand, Ranchi.**

The Hon’ble Court has also been pleased to nominate the **District & Addl. Sessions Judge –I / the Addl. Judicial Commissioner –I** as well as the **Chief Judicial Magistrate** of your Judgeship for attending the aforesaid Conference.

Further, the Hon’ble Court has been pleased to nominate all the remaining Judicial Officers of the following Districts for attending the aforesaid Conference (by detaining adequate number of Officer for remand purpose) (except Sri Rajeev Anand, Addl. Judicial Commissioner-cum-Presiding Officer, Commercial Court, Ranchi, who has already been nominated for NJA programme):-

Sl. No.	Districts
1.	Jamshedpur including Ghatshila
2.	Saraikela
3.	Khunti
4.	Chaibasa including Porahat
5.	Simdega
6.	Bokaro
7.	Chatra
8.	Hazaribagh
9.	Koderma
10.	Ramgarh
11.	Ranchi
12.	Latehar
13.	Lohardaga
14.	Gumla

Accordingly, you are, requested to direct the nominated Officers of your Judgeship to report at Judicial Academy Jharkhand, Ranchi at 9.30 A.M. for registration on 19.01.2020 in proper dress.

Yours faithfully,

Sd/- **Ram Sharma**

Registrar (Administration) I/c.

Memo No. 4857 /Apptt.

Dated, Ranchi, the Dec 21, 2019

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter No. 2892/JAJ dated 18.12.2019 / the Member Secretary, JHALSA / the C.P.C. I/c, e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.



21.12.19

Registrar (Administration) I/c.